

**F. No. J-11017/5/2017-Judicial (Part-1)**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**  
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Shastri Bhawan, New Delhi,  
Dated 8<sup>th</sup> June, 2018

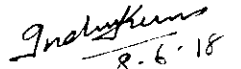
**ORDER**

The President is pleased to engage following two Advocates for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Bombay, Nagpur Bench and CAT, Circuit Bench at Nagpur, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier: -

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment number
<b>High Court of Bombay, Nagpur Bench Central Government Counsel</b>			
1.	Shri Anup Jugalkishore Gilda	G-109/1, Near Syndicate Bank, Gorepeth Nagpur-440010 Mob: 9423063208, 7757023208 Tel. 0712-2551001	MAH/4017/2012
<b>Central Administrative Tribunal, Circuit Bench at Nagpur Additional Central Government Standing Counsel</b>			
2.	Smt. Renuka Puranik Nalamwar	101, Prakash Palace, Abhyankar Road, Dhantoli, Nagpur-440012 Mob: 9623020505 Tel. 0712-2430596 Email:advrenukapuraniak.rp@gmail.com	MAH/4407/2008

2. The terms & conditions of the engagement of aforesaid advocate as Central Govt. Counsel will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'

3. Hindi version of this order will follow.

  
(Inder Kumar)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
2. Shri Anil Chandrabali Singh, Addl. Solicitor General of India, Bombay High Court.
3. Shri Ulhas Manohar Aurangabadkar, Asstt. SGI, High Court of Bombay, Nagpur Bench.
4. Shri Sanjeev B. Deshpande, Asstt. SGI, High Court of Bombay, Aurangabad Bench.
5. The Registrar, Bombay High Court, Bench at Nagpur.
6. The Incharge, Branch Secretariat Mumbai.
7. The Registrar, CAT Circuit Bench at Nagpur.
8. Both the counsel as above.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. To upload one copy of this order on website of this Department i. e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' inside the link 'List of empanelled counsel' for the information of all concerned.
11. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
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Email: judicial-dla@nic.in